

IMMOVABLE PROPERTY RETURN FOR ALL YEAR

Full Name	SHRI KANDREGULA JAGADEESH BABU	CSL NO.	CIC/Central Information Commission
Email	kjb@cca.gov.in	Min/Dept/Org	CENTRAL INFORMATION COMMISSION
Designation	Principal Private Secretary	Nodal officer wise	

PROPERTY DETAILS									
Sr.N.	IPR Year	Property Type	Purchase Year	Area of Property	Cost of Construction(Rs.)	Present Value of Property(Approx.)	Property Ownership	Extent of Interest/Share(%)	Property Address
1	2024 (Submitted On: 08.01.2025)	HOUSING	2018	2520	4500000	8503240	SELF	100	House No.15-9-25, KJ Swamy Street, Nidanamdoddi, Anakapalle-531002, District Anakapalle, Andhra Pradesh State.
2	2023 (Submitted On: 24.01.2024)	HOUSING	2023	2520	4300000		SELF	100	House No.15-9-25, K.J.Swamy Street, Nidanamdoddi, Anakapalle 531002, Anakapalle District, Andhra Pradesh, India

How Acquired					
Sr.N.	Mode of Acquiring	Date of Purchase	Name of person/org. from whom acquired	Address of person from whom acquired	Remarks
1	Others	11-05-2018	K Sri Rama Krishna - Father	House No.15-9-25, KJ Swamy Street, Nidanamdoddi, Anakapalle-531002, District Anakapalle, Andhra Prad	(1) Property Value as per Certificate dated 22.02.2022 issued by Joint Sub-Registrar, Anakapalle. (2) Construction Funding as on 31.12.2024: Bank of India Home Loan (2000000), GPF (800000), PPF (500000), Savings as on 31.12.2024 (1200000)
2	Others	31-12-2023	Bank of India Home Loan (2000000), GPF (800000), PPF (500000), Other savings (1000000)	House No.15-9-25, K.J.Swamy Street, Nidanamdoddi, Anakapalle 531002	Construction made till 31.12.2023 on the site gifted by father.

Date: 08-01-2025

SHRI KANDREGULA JAGADEESH BABU
Principal Private Secretary
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